

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:164
ANSWERED ON:01.12.2009
CIVIC AMENITIES IN NCT OF DELHI
Ram Shri Purnmasi;Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of lack of adequate civic amenities in the National Capital Territory (NCT) of Delhi including dilapidated roads, uncovered manholes, drains, hanging live wires etc., causing mortal damages to the citizens of the city; and

(b) if so, the reaction of the Government thereto and the steps taken by the civic agencies to coordinate developmental activities and spruce-up civic amenities in the NCT of Delhi before the Commonwealth Games?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.164 FOR 01.12.2009 REGARDING "CIVIC AMENITIES IN NCT OF DELHI"

(a) & (b): The Government is fully conscious of providing civic amenities including proper roads, safe manholes, clean drains and proper electric wiring, for the benefit of the citizens. In this regard, a number of steps have been taken by the Government of NCT of Delhi, Municipal Corporation of Delhi and New Delhi Municipal Council to spruce up the civic facilities in the National Capital Territory of Delhi before the Commonwealth Games, which include the following:

(i) Improving, widening, re-strengthening and resurfacing of roads, streetlights, renovation of bus queue shelters, roads signage and streetscaping around the Commonwealth Games venues;

(ii) Giving direction to the electricity distribution companies to make live-wires on the street light poles underground on all the major roads;

(iii) Providing funds to make electric wires underground in some areas where the Hotels are located and where the visitors of Commonwealth Games are likely to stay;

(iv) Constructing road over-bridges/under-bridges at different level crossings to ease out the traffic congestion at these level crossings;

(v) Providing greenery/beautification at various flyovers/road over bridges/road under- bridges in different parts of the city;

(vi) Constructing additional parking facilities;

(vii) Infrastructure upgradation in the vicinity of Hotels/Guest Houses;

(viii) Improvement and upgradation of street lights;

(ix) Hiring/purchasing mechanical sweepers to improve the general sanitation of important roads/areas of the capital;

(x) Giving instructions to repair/replace/cover damaged and uncovered manholes promptly;

(xi) Periodical maintenance of normal wear and tear of the facilities/amenities;

(xii) Immediately attending to the complaints received and deficiency noted during the field inspection, by field staff;

(xiii) Establishing emergency control rooms by the Municipal Corporation of Delhi for registering complaints relating to all civic problems; and

(xiv) Establishing a separate Toll-free No.1266 telephone number having 24 hours facility for redressal of complaints relating to civic amenities.